

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:5800  
ANSWERED ON:08.09.2011  
BENCH OF ORISSA HIGH COURT  
Satpathy Shri Tathagata

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has received any proposal for setting up of a special bench of the Orissa High Court in the western and southern parts of the State;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (c) : Setting up of benches of High Courts away from their principal seats is considered by the Central Government on receipt of a complete proposal from the State Government which has the consent of the Chief Justice of the concerned High Court. The Central Government has not received any such proposal from the Orissa Government